SHRIRAM ASSET MANAGEMENT COMPANY LIMITED

Registered Office : Wockhardt Towers, 2nd Floor, East Wing, C-2, G Block, Bandra Kurla Complex, Bandra (East), Mumbai – 400 051, Maharashtra. Tel. No.: 022 42410400, Email: srmf@shriramamc.com

POST OFFER ADVERTISEMENT UNDER REGULATION 18 (12) OF THE SECURITIES AND EXCHANGE BOARD OF INDIA (SUBSTANTIAL ACQUISITION OF SHARES AND TAKEOVERS) REGULATIONS, 2011

Open Offer **("Offer")** for acquisition up to 15,60,000 (Fifteen Lakhs Sixty Thousand Only) Fully Paid Up Equity Shares of face value Rs. 10/- each, representing 26 % of the Issued, Subscribed, Paid Up Equity Share Capital having Voting Rights from the Shareholders of Shriram Asset Management Company Limited (**"SAMCO" or the "Target Company" or "TC"**) by Shriram Credit Company Limited **("Acquirer" or "SCCL")**.

This Post Offer Advertisement is being issued by Vivro Financial Services Private Limited on behalf of Shriram Credit Company Limited (Acquirer), in connection with the offer made by the Acquirer in compliance with Regulation 18 (12) of the Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations, 2011. The Detailed Public Statement with respect to the aforementioned offer was made on May 15, 2013 in all editions of the Business Standard (English) and Business Standard (Hindi) and Tarun Bharat (Marathi).

1. Name of the Target Company : Shriram Asset Management Company Limited
2. Name of the Acquirer(s) and PAC : Shriram Credit Company Limited
3. Name of the Manager to the Offer : Vivro Financial Services Private Limited
4. Name of the Registrar to the Offer : Purva Sharegistry (India) Private Limited
5. Offer Details :
   a. Date of Opening of the Offer : Thursday, October 24, 2013
   b. Date of Closure of the Offer : Thursday, November 07, 2013
6. Date of Payment of Consideration : Tuesday, November 19, 2013
7. Details of Acquisition :

Sl. No.	Particulars	Proposed in the Offer Document		Actuals	
7.1	Offer Price	₹ 17.70		₹ 17.70	
7.2	Aggregate number of shares tendered	15,60,000		16,54,480	
7.3	Aggregate number of shares accepted	15,60,000		15,60,000	
7.4	Size of the Offer (Number of shares multiplied by offer price per share)	₹ 2,76,12,000.00		₹ 2,76,12,000.00	
7.5	Shareholding of the Acquirer before Agreements/Public Announcement (No. & %)	Nil		Nil	
7.6	Shares Acquired by way of Agreements Number % of Fully Diluted Equity Share Capital	25,60,010 Equity Shares 42.67%		25,60,010 Equity Shares 42.67%	
7.7	Shares Acquired by way of Open Offer Number % of Fully Diluted Equity Share Capital	15,60,000 Equity Shares 26.00%		15,60,000 Equity Shares 26.00%	
7.8	Shares acquired after Detailed Public Statement Number of shares acquired Price of the shares acquired % of the shares acquired	25,60,010 Equity Shares# ₹ 15.60 per share 42.67%		25,60,010 Equity Shares# ₹ 15.60 per share 42.67%	
7.9	Post offer share holding of Acquirer Number % of Fully Diluted Equity Share Capital	41,20,010 Equity Shares 68.67%		41,20,010 Equity Shares 68.67%	
7.10	Pre & Post offer shareholding of the Public	Pre-Offer	Post-Offer	Pre-Offer	Post-offer
	Number % of Fully Diluted Equity Share Capital	34,39,990 57.33%	18,79,990 31.33%	34,39,990 57.33%	18,79,990 31.33%

25,60,010 Shares were acquired by the Acquirer on June 18, 2013 from the Sellers (Promoters) of the Target Company in terms of Share Purchase Agreement dated May 09, 2013 in compliance with Regulation 22(2) of SEBI (SAST) Regulations, 2011.

8. The Acquirer and its respective directors severally and jointly accept full responsibility for the information contained in this Post Offer Advertisement and also for the obligations of the Acquirer as laid down under SEBI (SAST) Regulations, 2011.
9. A copy of this Post Offer Advertisement will be available on the websites of SEBI, BSE Limited and Madras Stock Exchange Limited and the registered office of the Target Company.

ISSUED BY MANAGER TO THE OFFER ON BEHALF OF THE ACQUIRER

VIVRO

VIVRO FINANCIAL SERVICES PRIVATE LIMITED
SEBI Registration No. INM000010122
"Manu Mansion" 16/18, Shahid Bhagat Singh Road, Opp. Old Customs House, Fort, Mumbai - 400 023 Tele. No: 022 – 22657364, 3240 5762 Fax: 022 – 22658406
Email: investors@vivro.net, Website: www.vivro.net
Contact Person: Mr. Keval Gandhi / Ms. Shashi Singhvi

Place: Mumbai

Date: November 21, 2013